- (b) Does not arise in view of (a) above.
- (c) No, Sir.
- (d) Does not arise.

Policy of changes for construction and maintenance of NHs in Madhya Pradesh

†2454. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether any changes have been made in the policy regarding construction and maintenance of National Highways in Madhya Pradesh;
 - (b) if so, the reasons therefor;
- (c) whether the Ministry has decided to award contracts directly and if so, the difference between the rates of contracts awarded by Central Government and Madhya Pradesh Government for construction and maintenance of National Highways; and
- (d) the comparative rates of contracts awarded by both the Governments during the year 2010-11?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRIR.P.N. SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) No, Sir. However, depending upon the priority, for the execution of different type and nature of works, the National Highways are entrusted to different agencies for carrying out the execution of works. These agencies, working in different set up, execute the works through open competitive biddings. The rates for different nature and types of works are not comparable.

Maintenance of NHs passing through Punjab

2455. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has received proposals from Punjab Government for upgradation of certain roads and providing grants for the development and maintenance of National Highways passing through the State;
 - (b) the details of the requests pending with Government; and
 - (c) by when a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRIR.P.N. SINGH): (a) Yes, Sir.

[†]Original notice of the question was received in Hindi.